

(9)

(16) Per Tribunal

Date 28/9/2001

Applicant in Person/by Both
Advocate/Respondent by

Council..... Time over

The matter adjourned to 18/10/2001
For P.H.....

By Registrar

OA.No.567/96 (5) Dated: 18.10.2001

Shri K.R.Yelwe for the applicant and Shri S.D.Bhosale for Shri M.I.Sethna for the respondents.

2. Shri Yelwe, counsel for the applicant states that applicant is not contacting him, even not responding to the letters sent by him and even not accepting the letters sent by him. In such circumstances, he pleads no instructions for the applicant. In such circumstances, the OA. is dismissed for want of instructions.

~~By V.K. Majotra~~

~~(S.L.Jain)~~

V.K. Majotra

P.(S)

(V.K. Majotra)

(S.L.Jain)

mg-

M(A)

M(J)

~~Order/Judgement despatched
to~~
~~on 27/11/01~~

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